

IN THE HIGH COURT OF MADHYA PRADESH

AT INDORE

BEFORE

HON'BLE SHRI JUSTICE RAJENDRA KUMAR (VERMA)

ON THE 13th OF MAY, 2022

CRIMINAL REVISION No. 1027 of 2020

Between:-

1. **GUDDU @ SHAKIL S/O ISHAK MOHAMMAD,
AGED ABOUT 49 YEARS, VILLAGE SUNDARSI,
SHAJAPUR, DISTRICT SHAJAPUR (MADHYA
PRADESH)**
2. **AKIL MOHD. S/O SHKIL MOHD, AGED ABOUT 24
YEARS, GRAM SUNDARSI DIST. SHAJAPUR
(MADHYA PRADESH)**
3. **KARAMAT ALI S/O RAJA ALI , AGED ABOUT 23
YEARS, GRAM SUNDARSI DIST. SHAJAPUR
(MADHYA PRADESH)**

.....PETITIONER

(BY SHRI A.K. SAXENA, ADVOCATE)

AND

**THE STATE OF MADHYA PRADESH STATION
HOUSE OFFICER THROUGH P.S. SUNDARSI
SHAJAPUR, DISTRICT SHAJAPUR (MADHYA
PRADESH)**

.....RESPONDENT

(BY SHRI HEMANT SHARMA, GOVT. ADVOCATE)

*This revision coming on for admission/orders this day, the
court passed the following:*

ORDER

Learned counsel for the petitioner seeks withdrawal of this
criminal revision.

Prayer is accepted.

The criminal revision is dismissed as withdrawn.

**(Rajendra Kumar (Verma))
Judge**

